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* **IN THE HIGH COURT OF DELHI AT NEW DELHI**
+ W.P.(C) 8780/2021 & CM APPL. 27339/2021 (interim direction)
VISHESHWAR SHRIVASTAV Petitioner
Through Petitioner in person.

versus

THE SECRETARY & ORS. Respondents
Through Mr.Ajay Dignpaul, CGSC.
Mr.Faran Ahmed, Adv. for R-5.

CORAM:
HON'BLE MS. JUSTICE REKHA PALLI

ORDER

% **23.08.2021**

CM APPL. 27340/2021 & CM APPL. 27341/2021

1. Exemptions allowed, subject to all just exceptions.
2. The applications are disposed of.

W.P.(C) 8780/2021

3. The present petition has been preferred by an advocate practising in this Court, being aggrieved by the action of respondent no.1 in not issuing him the requisite final vaccination certificate despite his having received both the doses of Covishield vaccine at the respondent no.2/hospital.
4. Issue notice.
5. Since despite service of advance notice, none appears for respondent no.1, who is the main contesting respondent, Mr.Ajay Dignpaul, CGSC who is present in Court, is requested to enter appearance on behalf of

the said respondent. A copy of the paperbook be furnished to Mr.Ajay Diggpaul during the course of the day.

6. Mr.Faran Ahmed accept notice on behalf of respondent nos. 4 and 5.
7. Upon the petitioner taking steps, issue notice to respondent nos.2 and 3 through all permissible modes, returnable on 27.09.2021.
8. Counter affidavit, if any, be filed within ten days. Rejoinder thereto be filed within one week thereafter.

REKHA PALLI, J

AUGUST 23, 2021

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